

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 16 of 2014

Dated : **9th December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

D.P. Chirania ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra-Amicus Curiae

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Ilangbam P.S.
Mr. Abhishek Upadhyay for R-1

Mr. Bipin Gupta
Mr. S.K. Bansal for R-2 to R-4

ORDER

The learned counsel for the Amicus Curiae wants to file written notes in the matter within two weeks time. He may file the written notes in two weeks with a copy to other parties.

Post the matter for Reporting Compliance on **12th January, 2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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